

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 22.11.2021 (MONDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

## **For Judgment**

| <b>S. No.</b> | <b>Case No.</b>                           | <b>Name of the parties</b>                                      | <b>Counsel for Appellants</b>            | <b>Counsel for Respondents</b>            |
|---------------|---|---|--|---|
| <b>1.</b>     | Comp App<br>(AT)(CH)(Ins)<br>No.97/2021   | Manmohan Singh Jain<br>Vs<br>State Bank of India & Anr          | Aalok Jagga<br>R Swarnavel<br>R Ramkumar | Vipin Warriar R1<br>S. Sathyanarayanan R2 |
| <b>2.</b>     | Comp App<br>(AT)(CH)(Ins)<br>No. 220/2021 | L. RamaLakshamma<br>V<br>State Bank of India<br><br><b>WITH</b> | Arjun Syal Manjira<br>Dasgupta           | Abishek Anand for IRP                     |
| <b>3.</b>     | Comp App<br>(AT)(CH)(Ins)<br>No. 221/2021 | L. Madhusudan Rao<br>V<br>State Bank of India                   | Arjun Syal Manjira<br>Dasgupta           | Abishek Anand for IRP                     |

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By the order of Hon'ble Member (J)

(Chennai Bench)